

Increase in Livestock Mortality rate

3974. SHRI RAJ NATH SINGH:

SHRIMATI MALTI SHARMA:

Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether Government are aware of the increase in the livestock mortality rate due to spreading of the rinderpest and other animal diseases in the country particularly in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the preventing and curative measures taken and proposed to be taken to eradicate these diseases?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANSH PRASAD

SINGH): (a) and (b) There has been no significant increase in mortality due to rinderpest and some of the important diseases in the country, including Uttar Pradesh. Comparative figures of mortality due to rinderpest and some of the important diseases for 1991 and 1995 are annexed (see below).

(c) Prevention and control of livestock diseases comes under the purview of the State Governments. However, the Government of India is supplementing the efforts of the State Governments in controlling eradicating some of the important disease like rinderpest, foot and mouth disease, tuberculosis brucellosis, canine rabies, swine fever and pullorum disease under the Centrally Sponsored Schemes namely: National project on Rinderpest Eradication and Assistance to States for control of Animal Diseases.

Statement*Mortality due to some of the Important Livestock Diseases*

Sl. No	Name of the Disease	Country		Uttar Pradesh		- * -
		1991	1995	1991	1995	
1.	Rinderpest		171	40	—	—
2.	Foot & Mouth Disease (Bovine & other species)		11969	476	11438	36
3.	Haemorrhagic Septicaemia		4355	5427	18	
4.	Black Quarter		1887	1894	—	—
5.	Anthrax		865	1544	—	—
6.	Enterotoxaemia		1477	560	—	—
7.	Sheep & Goat Pox		1215	228	—	—

न्यायालयों में अतिक्रमण के मामलों का विचाराधीन होना

3975. श्री धीमनभाई हरिभाई शुक्ल: क्या रेल मंत्री 2 अगस्त, 1996 को राज्य सभा में अंतरांगिक प्रश्न सं० 2084 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:

(क) रेलवे की भूमि के अतिक्रमण से संबंधित कितने मामले विभिन्न न्यायालयों में विचाराधीन हैं; और

(ख) क्या रेलवे स्टेशनों की तरफ आने वाली सड़कों पर यातायात को नियंत्रित करने हेतु कोई योजना सरकार के विचाराधीन है?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज): (क) सरकारी स्थान (अप्रामाणिक)